

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).21880/2014

(Arising out of impugned final judgment and order dated 17-04-2014 in WP No.719/2003 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

DIRECTOR UP RAJYA KRISHI UTPADAN MANDI PARISHAD & ORS.Petitioner(s)

VERSUS

AMAR NATH INDUSTRIES & ORS.

Respondent (s)

Date : 09-04-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN

HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Manoj Kr. Sharma, Adv.
for Mr. Pradeep Misra, AOR

For Respondent (s)
1&2

Mr. Jitendra Kumar, AOR

Mr. Rajiv Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Adjournment is prayed for.

List after summer vacation.

(Renu Kapoor)
Branch Officer

(Sarita Purohit)
AR-cum-PS